

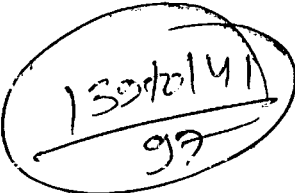
In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA./TA/MP. No. _____/199

⑦

G. H. Singhani

Versus U.O.s & ors.

Date of Order	Orders
3.7.97 Recd. by by R.M. 30/7/97 Copy of order issued to Sh. M. Raghava vide ch : 1548 24/7/97	DA NO. 555/96 with MAs NOS. 524/96 and 124/97. MR. R. N. Mathur, Counsel for the applicant MR. M. Rafiq, Counsel for the respondents The learned Counsel for the applicant has drawn attention to an application dated 30.4.97 addressed by the applicant to the DRM, Jaipur stating that he does not want to pursue the OA. The OA is, therefore, dismissed as having been withdrawn. MAs NOS. 524/96 and 124/97 are also accordingly dismissed and these stand disposed of.  RATTAN PRAKASH Judicial Member  (O. P. SHARMA) Administrative Member  Central Administrative Tribunal Jaipur Bench, JAIPUR Certified that no further action is Required to be Taken as the Case is Fit for Disposal to the Court.  Deputy Asst. Secy. Section Officer Digit. Signature Keeper (Judicial)